Unstarred Ouestions

Beneficiaries of skill development programme

3600. SHRI PYARIMOHAN MOHAPATRA: Will the Minister of FINANCE be pleased to state:

- (a) the number of people to be imparted skills of different categories, number of entrepreneur development programmes to be organized and persons to be trained in the next five years, separately;
- (b) the present number of unemployed educated and semi-educated persons in the age group of 18 to 40 years; and
- (c) whether skill development and entrepreneur development programmes can adequately address the problems of the youth as well as of rural artisans and craftsmen?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRIMATI NIRMALA SITHARAMAN): (a) The Twelfth Plan Document states that 50 million nonfarm employment opportunities are proposed to be created and at least equivalent number of people would be provided skill certification in the country in the Twelfth Five Year Plan Period. (i.e. FY 2012-13 to FY 2016-17). No skill development target has been set as yet for the five years commencing today.

- (b) The information is not available with National Skill Development Agency (NSDA) which monitors the achievements of the schemes.
- (c) While skill development and entrepreneurship programmes have an integral role in addressing the problems of the youth as well as of rural artisans and craftsman; they have to go hand in hand with other critical elements like sufficient employment opportunities which is dependent on the growth of the economy, the higher industry compensation for skilled workforce, and so on. Additionally, the Recognition of Prior Learning (RPL) through the formal recognition of informally trained workforce will also play a key role in this regard.

Farm Loan Waiver Scheme for Telangana

3601. SHRI PALVAI GOVARDHAN REDDY: Will the Minister of FINANCE be pleased to state:

- (a) whether any request from the State Government of Telangana has been received to help the State Government financially to implement Farm Loan Waiver Scheme in Telangana;
- (b) whether the State Government has requested his Ministry to persuade the RBI to accept Government bonds and facilitate implementation of waiver of farm loan; and
 - (c) if so, the details thereof and the action taken thereupon?